

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(WESTERN ZONE BENCH)
AT PUNE
O.A. No. 4 of 2025 (WZ)
[Earlier O.A. No. 1384 of 2024 (PB)]

In the matter of:

News Item titled "four workers killed in storage tank explosion at Gujarat industrial unit" appearing in The Hindu dated 03.12.2024

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Filed by:

Date: 02.04.2025

Place: Surat

Saurabh

Sohom Sarkar

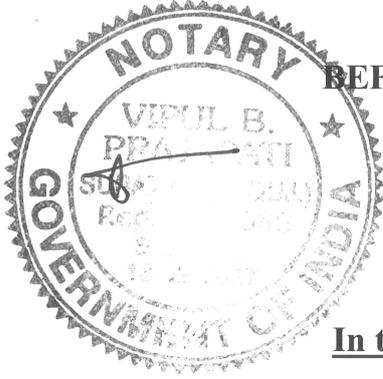
**Anindita Roy Chowdhury/Vatsala Rai/
Saurabh Batra/Sohom Sarkar**

Advocates for the Respondent No. 5

AZB & Partners

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2/03



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(WESTERN ZONE BENCH)
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O.A. No. 4 of 2025 (WZ)
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In the matter of:

News Item titled "four workers killed in storage tank explosion at Gujarat industrial unit" appearing in The Hindu dated 03.12.2024

**ADDITIONAL AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 5 IN COMPLIANCE WITH THE
ORDER DATED 06.02.2025 PASSED BY THE THIS
HON'BLE TRIBUNAL**

MOST RESPECTFULLY SHOWETH:

I, Yogesh Gupta S/o Sh. Jagan Nath Gupta, aged about 55 years, having my office at Detox House, H. No. 2/819 to 823, Hira Modi Ni Seri, Ring Road, Sangrampura, Surat – 395002, Gujarat do hereby solemnly affirm and state as under:

1. That I am the Authorised Representative of the Respondent No. 5 and competent to swear the present Affidavit on behalf of the Respondent No. 5. I am sufficiently conversant with the facts and circumstances of the case as derived from the records available with the Respondent No. 5 and have also examined all relevant documents in relation thereto.
2. I say that the present proceedings emanate from the *suo moto* cognizance taken by the Hon'ble NGT, Principal Bench, New Delhi vide its order dated 23.12.2024. Subsequently, the proceedings were transferred to this Hon'ble Tribunal.



3. That the present affidavit is being filed by Detox India Private Limited *i.e.* Respondent No. 5 (“Detox”) in compliance with the order dated 06.02.2025 wherein this Hon’ble Tribunal has directed Detox to file an affidavit in relation to the details of the deceased persons.
4. Accordingly, the information as sought by this Hon’ble Tribunal is being provided hereunder in tabular form-

Details of Deceased persons						
S. No.	Name	Age	Gross wage per month (INR)	Calculation of compensation under Employees’ Compensation Act	Compensation payable under Employees’ Compensation Act (INR)	Ex-gratia amount paid by Detox (INR)
1.	Ashok Ramvrishka	49 yrs	19,723/-	50% of 19,723 x 156.47	15,43,029/-	30,00,000/-
2.	Harinath Yadav	43 yrs	16,729/-	50% of 16,729 x 175.54	14,68,305/-	30,00,000/-
3.	Mukesh Singh	36 yrs	17,804/-	50% of 17,804 x 194.64	17,32,685/-	30,00,000/-
4.	Polesh Ram	33 yrs	28,166/-	50% of 28,166 x 201.66	28,39,977/-	30,00,000/-

5. I say that the contents of the present Affidavit are true and correct as per my own knowledge, belief and information. No part of it is false and nothing material has been concealed therefrom.

Solemnly affirmed at

On this 02nd day of April, 2025

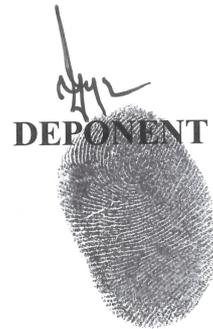



DEPONENT

VERIFICATION

I, the Deponent, do hereby declare that this is my name and signatures and the contents of this affidavit are true and correct to the best of my knowledge, belief and information. No part of this affidavit is false and nothing material has been omitted thereof.

Verified at Surat on this 2nd day of April, 2025

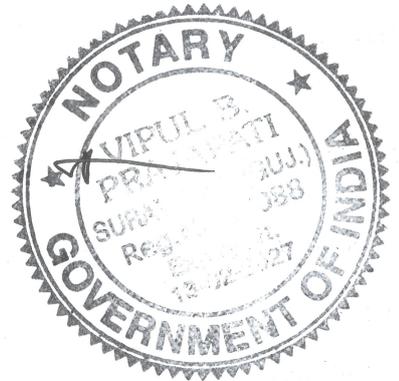


DEPONENT

BOOK NO 3
SR NO 000452
DATE - 2 APR 2025

BEFORE ME
V. Bajaj

VIPUL B. PRAJAPATI
NOTARY
SURAT DIST. (GUJ.)
GOVT OF INDIA



 <p>सत्यमेव जयते भारत सरकार</p>  <p>आधार</p>	 <p>सत्यमेव जयते Government of India</p>  <p>AADHAAR</p>
<p>भारत सरकार Government of India</p>	<p>માહિતી / INFORMATION</p>
<p>ભારતીય વિશિષ્ટ ઓળખાણ પ્રાધિકરણ Unique Identification Authority of India</p>	<ul style="list-style-type: none"> ■ આધાર એ ઓળખાણનું પ્રમાણ છે. નાગરીકતાનું નહિ. ■ આધાર અનન્ય અને સુરક્ષિત છે. ■ ઓળખ ચકાસવા માટે સુરક્ષિત QR કોડ/ ઓફલાઇન XML/ ઓનલાઇન પ્રમાણીકરણનો ઉપયોગ કરવો ■ આધારના તમામ સ્વરૂપો જેમ કે આધાર કાર્ડ, PVC કાર્ડ્સ, eAadhaar અને mAadhaar સમાન રીતે માન્ય છે. 12-અંકના આધાર નંબરની જગ્યાએ તર્યઅલ આધાર ઓળખ (VID)નો પણ ઉપયોગ કરી શકાય છે.